Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 103 of 2011

Dated : 1st September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Sai Chemicals Pvt. Limited … Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. ….Respondent(s)

Counsel for the Appellant(s): **Mr. Raunak Jain**
Counsel for the Appellant(s): **Mr. M.G. Ramachandran,**
Mr. Anand K. Ganesan & Ms. Swapna Seshadri for R.1
Ms. Suparna Srivastava for R.2

ORDER

The learned counsel appearing for Respondent No.2 is filing reply today and a copy of which has been served on the other side.

Post the matter for hearing on ***28.09.2011.*** In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(V.J. Talwar) **(Justice M. KarpagaVinayagam)**
Technical Member **Chairperson**

TS/KS